

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 1061/(MAH)/2017

IVNP No.04/2017

MA No.26/2018

MA No.28/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Union Bank of India

Vs

Guruashish Construction Pvt Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

IVNP No.04/2017, MA 26/2018, MA 28/2018 in CP 1061/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)